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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
 AT HYDERABAD

O.A.No. 1380/95.

Dt.of Decision : 16-11-95.

Sk. Basheer

.. Applicant.

Vs

1. The Chief General Manager(Telecom),
 A.P.Circle, Door Sanchar Bhavan,
 Nampally Station Road, Hyderabad.
2. The General Manager,(Telecom),
 Telecom Area, Guntur.
3. The Telecom District Engineer,
 Prakasam District, Ongole.
4. The Sub-Divisional Officer, Telecom.,
 Ongole, Prakasam Dist.
5. The Sub-Divl. Officer, Telecom,
 Markapur, Prakasam Dist. .. Respondents.

Counsel for the Applicant : Mr. P. Sridhar Reddy

Counsel for the Respondents : Mr. N.V.Ramana, Addl.CGSC.

CORAM:

THE HON'BLE SHRI JUSTICE V. NEELADRI RAO : VICE CHAIRMAN

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMIN.)

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, HYDERABAD BENCH
AT HYDERABAD.

O.A.No. 714, of 1996.

Date: July 4, 1996.

Between:

D.Babu Rao. Applicant.

And

1. The Chief General Manager, Telecom
A.P.Circle, Door Sanchar Bhavan,
Nampally Station Road, Hyderabad.
2. The General Manager (Telecom,
Guntur, Guntur District.
3. The Telecom District Engineer,
Prakasam District, Ongole.
4. The Sub-Divisional Officer,
Telecom, Ongole, Prakasam Dt. .. Respondent

Counsel for the Applicant: Sri A.V.Rama Rao.

Counsel for the Respondents: Sri N.R.Devraj, Senior Standing
counsel for respondent.

CORAM.

HON'BLE SHRI JUSTICE M.G.CHAUDHARI, VICE-CHAIRMAN.

HON'BLE SHRI H.RAJENDRA PRASAD, MEMBER (A)

8/12

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O.A.No.714/96.

Date: July 4, 1996.

ORDER:

(As per HON'BLE SHRI JUSTICE M.G.CHAUDHARI, VICE-CHAIRMAN)

The learned Advocate on record , Sri A.V.Rama Rao appearing for the applicant reiterates the request made by him in the Precipe - letter filed on 3--7--1996 to withdraw the O.A., on instructions of the applicant. Sri N.R.Devraj, Senior Standing counsel for the respondents has not ~~any objection~~ opposed. ~~Case is accordingly allowed to be withdrawn.~~

The O.A., is dismissed as withdrawn.

No order as to costs.

15/7/96
H.RAJENDRA PRASAD
MEMBER(A)

chaudhary
(M.G.CHAUDHARI, J)
V.C.

Date: July 4, 1996.

Dictated in open Court.

*Amrit
F284
Deputy Registrar*

sss.

O.A.714/96.

To

1. The Chief General Manager,
Telecom A.P.Circle, Doorsanchar Bhavan,
Nampally Station Road, Hyderabad.
2. The General Manager (Telecom)
Guntur, Guntur Dist.
3. The Telecom District Engineer,
Prakasam Dist. Ongole.
4. The Sub Divisional Officer, Telecom,
Ongole, Prakasam Dist.
5. One copy to Mr.A.V.Rama Rao, Advocate, CAT.Hyd.
6. One copy to Mr.N.R.Devraj, Sr.CGSC. CAT.Hyd.
7. One spare copy.
8. One copy to Library, CAT.Hyd.

pvm.

1 COURT

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE M.G.CHAUDHARI
VICE-CHAIRMAN

AND

THE HON'BLE MR.H.RAJENDRA PRASAD:M(A)

Dated: 4-7-1996

ORDER/JUDGMENT

M.A./R.A/C.A.NO.

in

O.A.No. 95/96 714/96

T.A.No. (W.P.)

Admitted and Interim Directions
issued.

Allowed.

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for Default.

Ordered/Rejected.

No order as to costs.

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